



अरुणाचल प्रदेश सरकार / GOVERNMENT OF ARUNACHAL PRADESH
उपायुक्त कार्यालय / OFFICE OF THE DEPUTY COMMISSIONER
ईटानगर राजधानी क्षेत्र / ITANAGAR CAPITAL REGION
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DC

NO.DC/ICR/DM/2020

Dated Itanagar, the 10th April, 2020

To

All Petrol Depot Owners
Itanagar Capital Region

Sub: Supply of POL items to the essential services including Press – reg

Sir(s),

As you are aware that in the wake of current COVID-19 Pandemic, Government of India vide order no. 40-3/2020-DM-I(A) dated 24th March, 2020 has ordered strict measures of lockdown in the entire country. Further, the Government of Arunachal Pradesh vide order no. Secy.(H&FW)/5/1/2020 dated 22nd March 2020 has also notified 'complete safety restrictions'. However, essential services are exempted from the purview of the current lockdown.

In this regard, you are requested to provide POL items, on payment basis, to those essential services such as PRESS, Telecommunication, Banks, Police, Administration, Health Services, Doctors, Ambulance, emergency services, Government servants who are on emergency duty having Plying Permit issued by this office and to those whom permits issued by the District Administration on special cases please.

(Komkar Dulom)
Deputy Commissioner
Itanagar Capital Complex
Itanagar

NO.DC/ICR/DM/2020

Dated Itanagar, the 10th April, 2020

Copy to:-

1. The SP, Capital Region, Itanagar.
2. The DFCSO, Itanagar Capital Region for information and necessary action.
3. The DIPRO, Capital Complex, Itanagar.
4. Office copy.

(Komkar Dulom)
Deputy Commissioner
Itanagar Capital Complex
Itanagar